

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.315**

IA-2368/2022 IA-816/2022 IA-1585/2022 IA-12/2022

In

IB-276(ND)/2019

**IN THE MATTER OF:**

Mrs. Naseem Vohra

**Vs.**

M/s. IIHT Systems Ltd.

**.... APPLICANT/PETITIONER**

**....RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 23.09.2022**

**CORAM:**

**SHRI L.N.GUPTA**

**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant/IRP : Mr. Vishal Ganda, Ms. Akanksha Mathur Counsels  
for IRP

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 14.11.2022.

  
**(Court Officer)**  
**Court-III**